

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **10.07.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/99(CHE)2021
NAME OF THE PETITIONER(S) : Sakthi Sree S
NAME OF THE RESPONDENTS : Thirumalai Thirumal Nidhi Ltd
UNDER SECTION : Sec 45QA(2) of RBI act 1945, R/w Rules
65 & 67 of NCLT Rules 2016

ORDER

Present: Ld. Counsel Shri. Sushanth for the Petitioner.

Ld. Counsel Shri. Hemkumar for the Respondent.

Next date before Hon'ble NCLAT is stated to be 16.08.2024.

The stay granted by Hon'ble NCLAT is still continuing.

List the petition awaiting orders / hearing on **11.09.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)